GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. 2183 TO BE ANSWERED ON 14.03.2023

New Draft Sports Policy

2183. SHRI RAVNEET SINGH BITTU:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that despite having a robust sports infrastructure, the performance of Union Territory of Chandigarh in various sports events have been poor over the years;

(b) if so, the details thereof along with the reasons therefor;

(c) whether the UT of Chandigarh lacks a comprehensive gradation and reward policy for budding and high-performing sportspersons and the details of its impact on the performance of the sportspersons;

(d) whether a new draft sports policy is being planned for Chandigarh, if so, the details thereof and the time by which new sports policy is likely to be implemented in UT of Chandigarh;

(e) whether the Government proposes to include suitable gradation and rewards policy in the proposed sports policy; and

(f) if so, the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)

(a)to (c): Sports being a State subject, the responsibility of development of sports infrastructure, access to resources and training facilities, including comprehensive gradation and reward

policy for budding and high-performing sportspersons, rests primarily with the State/Union Territory Governments. Union Government supplements their efforts.

(d) to (f): There is no such proposal under the consideration of the Central Government.

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